

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 156 & 248 of 2013

Dated : 21st August 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 156 of 2013

Simran Wind Project Pvt. Ltd. Ors. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1
Mr. S.B.Upadhyay, Sr. Adv.
Mr. Kaustuv P.Pathak for R-2**

Appeal No. 248 of 2013

IL & FS Renewable Energy Ltd. & Ors. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Ms. Rimali Batra
Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1**

ORDER

We have heard the learned counsel for the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member
ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**